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Subletting of flats at Punchkuyan road Complex

4024. SHRI BEKAL UTSAHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is. a fact that a large number of allottees of flats, particularly female allottees in Block Nos. 244, 248, 249 and 251 in the Panchkuyan Road Housing Complex New Delhi, have either sublet the parts of their accommodation including garages or allowed unauthorised use of accommodation by persons who do not cone within the definition of FAMILY;
- (b) what are the reasons for which, these cases could not be detected:
- (c) whether any inquiry has been or dered into the matter; and
- (d) if so, what action Government are contemplating in this regard?

THE MINISTER OF STATE OF THE MIN1STRY OF RAILWAYS (SHRI MA-DHAVRAO SCINDIA) (a) to (d) A few such cases have come to notice and necessary action is being taken under extant instructions.

Unauthorised journey by Metal Pass holding officers in Ambala Division

4025. SHRI BEKAL UTSAHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that some officers in the Ambala Division are misusing their Metal Passes, by undertaking unauthorised journeys between Ambala and New Delhi;
- (b) whether Government have enquired into these cases; and
- (c) if so, what action Government are contemplating in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MA-DHAVRAO SCINDIA): (a) No such case of officers misusing their Metal Passes for undertaking unauthorised journeys in the section referred to has come to notice.

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(b) and (c). Do not arise.

Postings of Pharmacists in Homoeopathic Dispensaries

4026. DR. RATNAKAR PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Homoeo pathic Units in some C.G.H.S. Dispensa ries are working without the services of qualified Pharmacists for dispensing Ho moeopathic medicines;
- (b) if so what are the details of such Dispensaries;
- (c) whether Government have received any representation in this regard and if so, the details thereof; and
- (d) what action Government are taking in the matter to post qualified Pharmacists in the Homoeopathic Units of C.G.H.S. Dispensaries.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) to (d) No, Sir. All the Homoeopathic dispensaries/Units under CGHS Delhi are working with the services of qualified Homoeopathic Pharmacists. One request was received from an Area Welfare Officer for the posting of one additional qualified Homoeopathic Pharmacist in one of the Units. The request was not acceded to as only one Homoeopathic Pharmacist is sanctioned for each Unit.

High berthing rates for fishing trawlers. and mechanised boats in Tamil Nadu

- 4027. SHRI K. V. THANGKABALU: Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) whether Government are aware of the exorbitant rates charged by Port Trust authorities in Tamil Nadu for berthing of fishing trawlers and mechanised boats;
- (b) whether it is a fact that representa tion have been received by Government from different parts of the country on this problem; and

(c) if so what action Government have taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The rates levied by Madras Port Trust are not considered as exorbitant.

(b) No, Sir.

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(c) Does not arise.

Cure of persons paralysed due to con sumption of adulterated rapeseed oil in West Bengal

4028. SHRI DEBA PRASAD RAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the number of people identified so far as the victims due to the con-: sumption of adulterated Rapeseed Oil which rendered them paralysed recently in Behala, West Bengal;
- (b) the follow up measure; the Central Government have taken to cure the victims. in the wake of his visit to Behala:
- (c) whether the same phenomenon have been witnessed elsewhere in Bengal; and
- (d) whether Government propose to send any medical team to treat the affected person;

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) Since the middle of July last, a total of 585 persons have been affected by consumption of adulterated rapeseed oil in Calcutta

- (b) The Hon'ble Minister for Health and Family Welfare visited hospitals and discussed the matter with the Government of West Bengal. Medicine worth of Rs. one lakh were handed over to Government of West Bengal. Facilities for testing the samples of oil lifted by West Bengal Government were provided in the Central Food Laboratory, Government of India.
- (c) Some persons were also affected in Regent Park and Tollyguni area, due to consumption of adulterated rapeseed oil.

(d) No such request was received from Government of West Bengal for sending medical team from Centre.

to Questions

Medical facilities in Rural Areas

- 4029. SHRI DEBA PRASAD RAY: Will the Minister of HEALTH AND FA MILY WELFARE be pleased to state
- (a) whether it is a fact that as per the study conducted recently by ICMR 50 per cent of the villages in the country are situated 20 kms. away from the nearest PHC;
- (b) what has been the coverage to ensure Health for All by 2000 A.D.; and
- (c) whether each Health Guide is still working per 200 population in the villages to provide basic medical facilities to the rural

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) Yes, Sir. According to study conducted by ICMR in some villages of Haiyana and Madhya Pradesh, approximately 50 per cent of the villages were situated 20 kms. away from the nearest PHC.

- (b) Against the total requirement of 1.30 lacs Sub-Centres, 21,666 Primary Health Centres and 5416 Community Health Centres, 109644 Sub-Centres, 16449 PHCs ;and 1425 Community Health Cen tres have been established as on 31st March, 1988.
- (c) A village Health Guide is selected for 1000 population or per village to pro vide basic facilities.

Implementation of three language formula in schools

- 4030. SHRI P. N. SUKUL: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state
- (a) what are the name; of the States which have not adopted the three language formula in their school education system so far;